

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

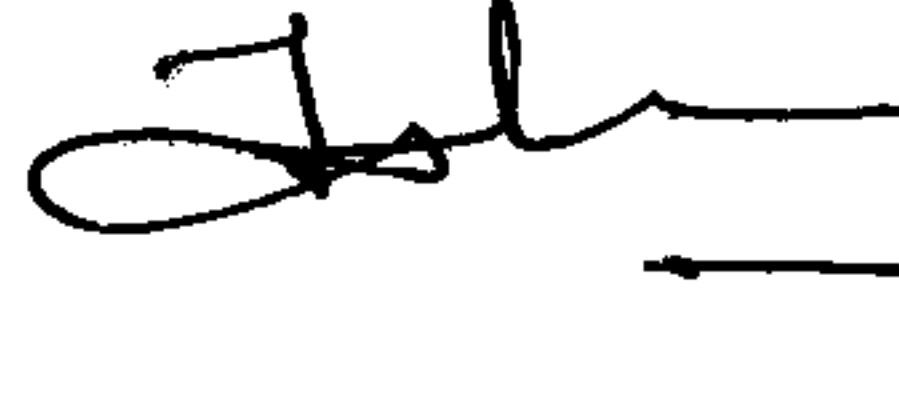
**Co. Appeal No. 35/252(3)/NCLT/AHM/2018**

**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL  
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.05.2018**

Name of the Company: Ketankumar Patel  
(Symwell Pharmaceuticals Pvt Ltd)  
V/s.  
ROC, Gujarat.

Section of the Companies Act: Section 252(3) of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Jignesh Shah	PCS.		
2.				

**ORDER**

PCS Mr. Jignesh Shah is present for the Appellant. None for the ROC.

Appellant has submitted that he has filed one amendment application which is yet to be listed. Hence, <sup>he</sup>prayed for adjournment.

List the matter on 30.05.2018 along with the IA application, if any.

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**

Dated this the 11th day of May, 2018.

  
**HARIHAR PRAKASH CHATURVEDI  
MEMBER JUDICIAL**